

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 75 of 2014, 76 of 2014, 164 of 2014 & I.A. 263 of 2014

Dated :8th October, 2014

Appeal No. 75 of 2014

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Nabha Power Ltd. & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Mandakini Ghosh**

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-2

Appeal No. 76 of 2014

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Talwandi Saho Power Ltd. & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for
R-2
Ms. Shikha Ohri for R-1
Mr. Hemant Singh**

Appeal Nos. 164 of 2014 & I.A. No. 263 of 2014

**Talwandi Saho Power Ltd.
& Anr.**

.... **Appellant(s)**

Versus

Punjab State Power Corporation Ltd.

.... **Respondent (s)**

Counsel for the Appellant (s):

**Mr. Shikha Ohri
Mr. Hemant Singh**

Counsel for the Respondent(s):

**Mr. Anand K. Ganesan
Ms. Mandakini Ghosh R-
2/PSPCL
Mr. Sakesh Kumar for R-1.**

ORDER

There is no sitting of the Bench today.

As consented by learned counsel for the parties, the matter is posted for hearing on **7th November, 2014.**

Court Master

rkt